Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summar received	y of claims		y of claims nitted	Amount of contingent	Amount of claims not		Details in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	Annexure	·
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NA
2	Unsecured financial creditors belonging to any class of creditors	2	83,69,60,701	2	74,18,59,917	-	31,10,525	9,19,90,259	2	Mentioned in Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
	Total	2	83,69,60,701	2	74,18,59,917	-	31,10,525	9,19,90,259		

Annexure-1

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of secured financial creditors belonging to any class of creditors

Sl.	Name of	Detail	s of claim			Details	of claim			Amount of	Amount	Amount	Amount of	Remarks,					
No.	Creditor]	received			adr	nitted			contingent	of any	of claim	claimunder	if any					
		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of	claim	Mutual	not	verification						
		receipt	claimed	of claim	of claim	covered	coveredby	related	voting		dues,	admitted							
		_		admitted		by	guarantee	party?	share		that								
						security			inCoC		maybe								
	interest										set-off								
							NA	NA											

Annexure-2

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Nameof creditor		ls of claim eived			Details of	claim admit	ted	Amount of	Amount of any	Amount of claim not	Amount of claim under	Remarksif any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	conting- ent claim	mutual dues, thatmay be set- off	admitted	verification	
1	LH Asian Trade Finance Fund Limited	24-01-2022	7,31,20,095	6,43,11,581	Unsecured	-	No	8.67	-	-	-	88,08,514	The Principal amount is admitted in full.
	Punjab National Bank, DIFC Dubai	18-02-2022	76,38,40,606	67,75,48,335	Unsecured	-	No	91.33	-	-	31,10,525		The Principal amount is admitted in full. The legal expenses claimed by the claimant are not admitted by RP.
	TOTAL		83,69,60,701	74,18,59,917				·			31,10,525	9,19,90,259	

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of secured financial creditors belonging to any class of creditors (other than financial creditors belonging to any classof creditors)

Sl. No.	Name of Creditor		s of claim received				of claim nitted			Amount of contingent		Amount of claim	Amount of claimunder	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount coveredby guarantee	Whether related party?	% of voting share inCoC	claim	Mutual dues, that maybe set-off	not admitted	verification	
	NA													

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of unsecured financial creditors belonging to any class of creditors (other than financial creditors belonging to any classof creditors)

Sl. No.			s of claim received				of claim			Amount of contingent		Amount of claim	Amount of claimunder	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount coveredby guarantee	Whether related party?	% of voting share inCoC	claim	Mutual dues, that maybe set-off	not admitted	verification	·
	NA													

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of Operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		,
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	·
	NA												

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of operational creditors (Employees)

												(Timount in	11 (11)
Sl.	Name of	Name		ils of	De	tails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	,
No.	authorised o	empl	claim r	eceived					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
								if		be set-			
	applic									off			
	NA												

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of operational creditors (Government dues)

												(Timount	111 11 (11)
Sl.	Details of	claimant	Deta	ils of	De	tails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No			claim r	eceived					of contin-	of any	of claim	claim not	if any
					Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	D 4		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	Departme Govern		receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt ment receipt						1 0	if		be set-			
								applicable		off			
	NA												

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022
List of creditors as on: 28th March, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	_		of claim ived		Details	of claim adn	nitted			Amount of contin-	Amount of any			Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	NA													

Name of the corporate debtor: WORLDS WINDOW TRADING PRIVATE LIMITED Date of commencement of CIRP: 7th January, 2022 List of creditors as on: 28th March, 2022

List of other creditors (Other than financial creditors and operational creditors)

Name of cre -ditor		ails of received			Details of claim admitted			Amount of contin -gent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	claim	dues, that may be set-off	admitted	verifica- tion	
NA												